GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE RAJYA SABHA UNSTARRED QUESTION NO: 2297 TO BE ANSWERED ON TUESDAY, THE 6th DECEMBER, 2016 15, AGRAHAYANA, 1938 (SAKA)

DECLARATIONS UNDER INCOME DECLARATION SCHEME-2016

2297. SHRIMATI SASIKALA PUSHPA:

Will the Minister of FINANCE be pleased to state:

- (a) details of declarants who made declaration under the "The Income Declaration Scheme-2016", State-wise;
- (b) details of amount disclosed under this Scheme from date of its commencement to closing, State-wise; and
- (c) details of tax collected by Government through this scheme?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a) One of the hallmarks of the Income Declaration Scheme, 2016 ('the Scheme') was maintenance of absolute confidentiality about the declarants and the amount declared. In view of the confidentiality clause incorporated in the statute itself, specific details about the declarants cannot be disclosed.

(b) The total amount disclosed under the Scheme from its commencement to closing wasRs. 65,250 crore* (*Provisional).

(c) The dates specified for payment of tax, penalty and surcharge under the Scheme are 30.11.2016, 31.03.2017 and 30.09.2017. In view of the same, the total amount of tax collected under the Scheme shall be firmed up only after the date of last instalment, i.e. 30.09.2017, only.
